

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 302

IA-190/2023 IA-1712/2023 IA-4952/2022

In

IB-306(ND)/2022

IN THE MATTER OF:

M/s Paramveer Distributors private Limited

.....APPLICANT/PETITIONER

Vs.

M/s Pushpa Builders Limited

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Mohit Chaudhary, Adv. Prakhar Mithal.

For the Ex-Directors

: Mrs. Neelam Rana Teewari, Adv, Adv. Mayank Goel

Adv. Manav Gupta

For the RP

: Adv. Shankari Mishra, Adv. Niharika Tanwar.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.05.2023.**

Sd/-
(Court Officer)